

**19. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 59/252/HDB/2018
NAME OF THE COMPANY	Ananya Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Ananya Infra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K. PHANINDRA	PCS	C.D. PHANINDRA @ Gmail.com	Phanindra
		978946236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.D.V.K.Phanindra, PCS . Issue notice to the RoC
and directed to submit the report with in 3 weeks. Post the case
on 08.03.2018.

Member (Tech)

Member (Judl)